

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraja Tex Private Limited & 3 others
UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 THIRIYAMBAR
KANNAN

Counsel for
Respondent
2 & 3

2 Kaishwar
Srinivasan

Counsel for
Petitioner

ORDER

Counsels for both the parties are present. Matter may be put up along with
TCP/75/2016. Put up on 14.12.2017 at 10.30 A.M.

sel
MEMBER (JUDICIAL)

ghk